

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6833

ANSWERED ON:11.05.2005

INSTRUCTIONS/ GUIDELINES FOR SC/ ST PROMOTIONS

Gill Shri Atma Singh; Munshiram Shri ; Paswan Shri Virchandra

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the instructions/guidelines issued on July 11, 2002 to adjust SC/ST candidates appointed by promotion on their own merit are applicable in respect of ad-hoc promotions made for indefinite period;

(b) if so, the details thereof;

(c) whether it is a fact that the Government has now issued revised guidelines on January 31, 2005 to the effect not to adjust SCs/STs candidates appointed by promotion on their own merit without any relaxation against unreserved point of roster in seniority-cum-fitness promotion in future by withdrawing the previous guidelines issued on July 11, 2002;

(d) whether such a step taken by the Government will not adversely affect the interests of SCs/STs in promotions and the commitment of Government to safeguard the interests of SCs/STs as about 80% promotions are made on the basis of seniority-cum-fitness; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): No, Sir.

(b): Does not arise.

(c): The O.M. dated 31-1-2005 clarifies that since promotions by non-selection are made on the basis of seniority-cum-fitness and the concept of merit is not involved in such promotions, the O.M. dated 11-7-2002 does not apply to the promotions made by non-selection.

(d) & (e): The Government is committed to protect the interests of SCs/STs. SC/ST candidates appointed on their own merit are adjusted against unreserved vacancies.